

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 28
CP 90/241- 242/PB/2022

IN THE MATTER OF:

Mr. Sudhir Kumar Jaini And Anr. Petitioner/Applicant
v.
M/s. Divine Thermal Wrap Private Limited & Ors. Respondent

Order Under Section 241-242

Order delivered on 18.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Petitioner : Adv. Anju Jain, Adv. Hitesh Sachar, Adv. Jai Dogra
For the Respondent : Adv. S.D. Singh, Adv. Shweta Sinha

ORDER

Ld. Counsel for the Respondent is present. Mr. Jai Dogra, Ld. Proxy counsel appeared on behalf of the Petitioner and states that the main counsel is suffering from high fever and seeks adjournment. At request, last opportunity is granted to the Petitioner's Counsel failing which the matter shall be dealt with on merits. At request, list the matter on 03.08.2023.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

18.05.2023
Lalit